

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3892**  
TO BE ANSWERED ON 19.03.2018  
**NUMBER OF EDUCATION CENTRES**

3892. SHRI PRAHLAD SINGH PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of financial assistance provided to the Non-Governmental Organizations (NGOs) for running Educational and Technical Training Centres for the tribal women during each of the last three years and the current year, State/UT-wise particularly in Madhya Pradesh;
- (b) the number of educational centres recognised along with the number of proposals pending for approval during the said period, State/UT-wise; and
- (c) the steps taken by the Government for their clearance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): The details of financial assistance provided by Ministry of Tribal Affairs to Non-Governmental Organizations (NGOs) for running various projects including Educational and Technical Training Centres during each of the last three years and the current year, State / UT-wise including Madhya Pradesh is at Annex. The scheme of “Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy Districts” is meant for ST girls. The other schemes are gender neutral and beneficiaries include ST girls / women as well.

(b) & (c): The Ministry of Tribal Affairs is not the competent authority to accord recognition to educational centres and hence there is no such proposal pending in this regard. However, as far as proposals for release of grants for ongoing projects to NGOs is concerned, it is a continuous process. The grants-in-aid to NGOs are considered on receipt of recommendation of concerned State Committee for Supporting Voluntary Efforts (SCSVE) along with Inspection Report duly countersigned by the District Collector as well as receipt of complete proposal as per the provisions of the scheme. The funds are disbursed subject to availability of budget in a particular scheme during a particular financial year and fulfillment of prior requirements of due diligence and prescribed checks, already enunciated through transparently laid down terms & conditions under the scheme and General Financial Rules, applicable.

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Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3892 for 19.03.2018 raised by Shri Prahlad Singh Patel regarding "Number of Education Centres"

<b>Details of funds released under the scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs.</b>					
(Amount in Rs)					
Sl. No.	Name of the State	2014-15	2015-16	2016-17	2017-18(as on 30.01.2018)
1	Andhra Pradesh	3443334	25263164	16058361	9602942
2	Arunachal Pradesh	44975364	9569894	45605089	38228604
3	Assam	8755425	5785170	13766060	11925877
4	Chhattisgarh	4943900	1620270	6596669	2396860
5	Gujarat	21372227	4338188	11193835	1879050
6	Himachal Pradesh	17074044	-	27733860	14232667
7	Jharkhand	65726048	20519422	40575895	41570250
8	Jammu & Kashmir	4035911	-	-	1968601
9	Karnataka	24888744	22725348	38909904	18903461
10	Kerala	9907370	9625460	11355052	3671288
<b>11</b>	<b>Madhya Pradesh</b>	<b>10189512</b>	<b>6654020</b>	<b>15278404</b>	<b>9546150</b>
12	Maharashtra	19697375	3377213	20295458	29452451
13	Manipur	21091546	6346350	39406207	12670740
14	Meghalaya	67215218	27479208	60692770	31203557
15	Mizoram	4039560	-	4016475	3810494
16	Nagaland	3215437	-	-	-
17	Odisha	30398337	19079568	45737410	43619427
18	Rajasthan	8331000	3182749	6783268	1449967
19	Sikkim	2564384	5454113	5205330	9081202
20	Tamil Nadu	3509519	1181790	3891019	16582818
21	Telangana	2375010	1976326	63786629	7676131
22	Tripura	1715310	1582470	6602040	-
23	Uttarakhand	11866736	1766858	11263873	2907065
24	Uttar Pradesh	6904581	2218403	3448897	3436253
25	West Bengal	45252818	37791760	31533450	67987717
26	Delhi	1511290	-	907171	1714742
	<b>Grand Total</b>	<b>445000000</b>	<b>217537744</b>	<b>530643126</b>	<b>385518314</b>

<b>Details of funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts</b>					
(Amount in Rs)					
S.No.	State	2014-15	2015-16	2016-17	2017-18 (as on 30.01.2018)
1	Andhra Pradesh	5207920	193107731	27094085	-
2	Arunachal Pradesh	4271709	-	-	1940050
3	Chhattisgarh	3925448	-	3963499	3711971
4	Gujarat	194219225	171232411	285792943	149171119
5	Jharkhand	4442520	2107200	-	-
<b>6</b>	<b>Madhya Pradesh</b>	<b>57103228</b>	<b>14357845</b>	<b>42004939</b>	<b>25249922</b>
7	Maharashtra	3600400	-	15838410	5558600
8	Odisha	26507661	104081259	192941396	71326535
9	Rajasthan	9665119	-	14877810	2513350
10	Telangana	41056770	48075810	71975792	32190954
	<b>Total</b>	<b>350000000</b>	<b>532962256</b>	<b>654488874</b>	<b>291662501</b>

<b>Details of funds released under the Scheme of Vocational Training in Tribal Areas.</b>					
<b>(Amount in Rs.)</b>					
<b>Sl.No.</b>	<b>Name of the State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (as on 30.01.2018)</b>
1	Assam	7232000	-	9300000	9240000
2	Karnataka	6360000	-	-	3000000
<b>3</b>	<b>Madhya Pradesh</b>	-	-	-	<b>8308629</b>
4	Meghalaya	3044800	-	-	3112000
5	Nagaland	10392000	-	2448000	-
6	Tamil Nadu	-	-	3120000	3120000
	<b>Grand Total</b>	<b>27028800</b>	<b>0</b>	<b>14868000</b>	<b>26780629</b>

<b>Details of funds released to NGOs under the scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs)*</b>				
<b>(Rs. in Lakh)</b>				
<b>S.No.</b>	<b>Name of the State/UT</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
1	Chhattisgarh	11.730	0.000	0.000
2	Jharkhand	301.330	52.379	221.414
3	Karnataka	8.584	36.303	0.000
4	Tamil Nadu	128.349	70.748	0.000
	Grant Total	449.993	159.430	221.414

\*Scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) was revised w.e.f 01.04.2015 and funding to NGOs was discontinued with effect from 01.04.2015. However, admissible grants till the FY 2014-15 were reimbursed to concerned NGOs as per GFR provisions.

<b>Details of funds released under the Scheme of Coaching for Scheduled Tribes*</b>		
<b>(Amount in Rs.)</b>		
<b>Sl.No.</b>	<b>Name of the State</b>	<b>2014-15</b>
1.	Manipur	1208000

\* Scheme of "Coaching for Scheduled Tribes" was implemented up to the 11<sup>th</sup> Five Year Plan period i.e. from 2007-08 to 2011-12 and was not revised subsequent to 11<sup>th</sup> Five Year Plan and was discontinued after 2014-15.

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